

ASSAM ACT III OF 1973

(Received the assent of the Governor on the 29th March 1973)

THE ASSAM APPROPRIATION (VOTE-ON-ACCOUNT)
ACT, 1973

[Published in the Assam Gazette, Extraordinary, dated the 30th March 1973]

An

Act

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam to the service of a Part of the financial year ending on the thirty-first day of March, 1974

Be it hereby enacted in the Twenty-fourth Year of the Republic of India as follows :—

Short title and commencement. 1. This Act may be called the Assam Appropriation (Vote-on-Account) Act, 1973. The Act shall come into force with effect from 1st April, 1973.

Withdrawal of Rs. 58,41,02,300 out of the Consolidated Fund of the State of Assam for the financial year 1973-74. 2. From and out of the Consolidated Fund of the State of Assam, there may be withdrawn sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Rupees fifty-eight crores, forty-one lakhs two thousand and three hundred towards defraying the several charges which will come in course of payment during the period of three months beginning on the first day of April, 1973 in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1974.

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1	4—Taxes on Income other than Corporation Tax,	30,300	..	30,300
2	9—Land Revenue	62,20,700	500	62,21,200
3	10—State Excise Duties	11,46,500	...	11,46,500
4	11—Taxes on Vehicles	3,64,500	...	3,64,500
5	{ 12—Sales Tax and
	{ 13—Other Taxes and Duties	9,35,900	...	9,35,900

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
6	14—Stamps	1,36,700	...	1,36,700
7	15—Registration Fee	2,39,500	...	2,39,500
	16—Interest on Debt and Other Obligations	...	5,09,88,000	5,09,88,000
	17—Appropriation for Reduction or Avoidance of Debt.	...	92,03,000	92,03,000
8	18—Parliament, State/Union Territory Legislatures.
	Do—B—State Legislature	5,10,100	14,900	5,25,000
9	Do—C—Elections	2,12,600	...	2,12,600
10	19—General Administration—1—Heads of States and Ministers.	4,86,300	80,300	5,66,600
11	Do—II—Secretariat and attached offices ...	30,95,500	1,00,800	31,96,300
12	19—Do—III—Commissioners and District Administration.	26,90,400	...	26,90,400
13	Do—IV—Director of Land Records ...	67,700	...	67,700
14	Do—V—Local Fund, Audit Establishment and Accounts Offices.	4,20,000	...	4,20,000
15	21—Administration of Justice	13,02,500	6,00,000	19,02,500
16	22—Jails	19,74,900	...	19,74,900
17	23—Police	3,86,72,000	2,100	3,86,74,100
18	26—Miscellaneous Departments—I—National Savings Organisation.	34,200	...	34,200
19	Do—II.—Trade Commissioners	67,200	...	67,200
20	Do—III.—Weights and Measures	3,43,000	...	3,43,000
21	Do—IV—Municipal Administration	1,01,300	...	1,01,300
22	Do—VI—Civil Supplies Department ..	12,70,900	6,200	12,77,100
23	27—Scientific Department	5,75,800	...	5,75,800
24	28—Education (General)	7,53,11,100	...	7,53,11,100
25	28—Education (Technical)	19,21,400	...	19,21,400

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
26	29—Medical	1,36,57,300	...	1,36,57,300
27	30—Public Health—I.—Public Health ...	58,53,400	...	58,53,400
28	—Do—II.—Public Health Engineering ...	92,17,500	...	92,17,500
29	30—A.—Family Planning	55,54,500	...	55,54,500
30	31—Agriculture	1,40,86,400	...	1,40,86,400
31	—Do—II.—Fisheries	13,00,000	...	13,00,000
32	32—Rural Development	8,68,000	...	8,68,000
33	33—Animal Husbandry	65,45,200	...	65,45,200
34	34—Co-operation	45,61,000	...	45,61,000
35	35—Industries—I—Sericulture and Weaving ...	31,30,300	...	31,30,300
36	—Do—II—Cottage Industries	18,54,500	...	18,54,500
37	—Do—III.—Major Industries	4,23,900	...	4,23,900
38	37—I—Community & Development, Projects National Extension Service.	1,06,70,400	100	1,06,70,500
39	—Do—II—Local Development Works. ...	1,50,000	...	1,50,000
40	38—Labour and Employment—I—Labour ...	5,01,200	...	5,01,200
41	—Do—II—Factories	1,43,100	...	1,43,100
42	—Do—III.—Inspector of Steam Boilers ...	44,500	...	44,500
43	—Do—IV—Employment and Training ...	14,90,800	...	14,90,800
	39—Miscellaneous, Social and Developmental Organisation.—			
44	—Do—Statistics.—I.—Directorate of Statistics.	8,34,200	...	8,34,200
45	—Do—II—Vital—Statistics, Ringauge, etc.	1,200	...	1,200

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
46	—Do—Other Miscellaneous Organisations—III—Planning Organisations (State).	2,57,300	...	2,57,300
46A	—Do—Other Miscellaneous Organisations—III—Planning Organisation (Hills).	87,500	...	87,500
47	—Do—IV—Directorate of Advertising and Visual Publicity.	9,71,500	...	9,71,500
48	—Do—Other Miscellaneous Organisation—V—Directorate of Housing.	6,20,900	...	6,20,900
49	—Do—Other Miscellaneous—VI—Directorate of Social Welfare.	28,83,700	...	28,83,700
50	—Do—Other Miscellaneous Organisation—VII—Soldiers, Sailors' and Airmen's Board.	43,800	...	43,800
51	39—Miscellaneous—VIII—Town and Country Planning Organisation.	25,20,800	..	25,20,800
52	—Do—IX—Tourist Organisation	3,64,300	...	3,64,300
53	—Do—X—Preservation and Translation of Ancient Manuscripts.	21,000	...	21,000
54	—Do—Other Miscellaneous Organisation—XI—Pooled Transport	3,83,500	...	3,83,500
55	—Do—XII—Dairy Development	11,40,000	...	11,40,000
56	44—Irrigation, N. E. D. Work and 100—Capital Outlay on N. E. D., etc.	1,86,33,300	...	1,86,33,300

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
57	44—Irrigation, N. E. D. Works—D— Expenditure on Brahmaputra Flood Control Schemes and 100—Capital Outlay on I. N. E. D. Works—D—Ex- penditure on Brahmaputra Flood Con- trol Schemes.	1,81,75,300	..	1,81,75,300
58	50—Public Works, etc. (Excluding Esta- blishment and Tools and Plant).	4,80,97,800	10,000	4,81,07,800
59	—Do—Establishment, Tools and Plant ...	82,15,500	10,000	82,25,500
60	53—Ports and Pilotage ...	15,22,900	..	15,22,900
61	64—Famine Relief ...	42,04,300	..	42,04,300
62	65—Pension and other Retirement Benefits	36,24,500	19,000	36,43,500
	66—Territorial and Political Pensions	7,50,500	..	7,50,500
	120—Payment of Commuted value of Pensions.	75,000	..	75,000
	123—Payment to Retrenched Personnel
63	63—Stationery and Printing ...	14,12,200	..	14,12,200
64	70—Forests ...	1,18,64,200	..	1,18,64,200
65	—Do—Forest—II—Soil Conservation ...	15,62,600	..	15,62,600
66	71—Miscellaneous (I—Expenditure on account of State Prisoners and Detenus, etc.	17,000	..	17,000
67	—Do—II—Donation for Charitable purposes, etc.	10,96,800	20,00,000	30,96,800
68	—Do—III—Grants-in-aid, Contribution, etc.	17,30,900	1,25,000	18,55,900
69	—Do—IV—Expenditure on issue of Free Ration and Rice Concession.
70	—Do—V—Expenditure on Displaced persons	25,00,000	..	25,00,000
71	—Do—VI—Advanced Technical Training and Scholarships.	75,000	..	75,000
72	—Do—VII—Expenditure on Cloth and Yarn.
73	—Do—VIII—Miscellaneous and Unforeseen Charges.	55,000	..	55,000
74	—Do—IX—Civil Defence ...	9,08,000	..	9,08,000
75	—Do—X—Directorate of State Lotteries ...	5,96,500	..	5,96,500

Grant No.	(1) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
76	76—Other Miscellaneous Compensation and Assignments.	25,00,000	3,000	25,03,000
77	77—Extraordinary Charges	2,500	...	2,500
78	78—Pre-partition Payments
79	92—Payment of Compensation to Land holders, etc, on the abolition of the Zamindari System.	5,25,000	...	5,25,000
80	95—Capital Outlay on Scheme on Agricultural Improvement and Research.
	96—Capital Outlay on Industrial and Economic Development.			
81	Do—I.—Investment in other Commercial and Industrial Undertaking.	1,11,06,200	...	1,11,06,200
82	Do—II.—Investment of Co-operative Societies.	31,12,000	...	31,12,000
83	Do—III.—Other Miscellaneous Undertakings.	10,46,700	...	10,46,700
84	103—Capital Outlay on Public Works outside the Revenue Account.	1,36,19,500	...	1,36,19,500
85	107—A—Expenditure on State Capital for Assam.	87,50,000	...	87,50,000
86	109.—Capital Outlay on Other Works ...	40,00,000	..	40,00,000
87	119.—Capital Outlay on Forests
88	124—Capital Outlay on Schemes of Government Trading.	29,13,500	...	29,13,500
89	125.—Appropriation to Contingency Fund...
	O—Public Debt	11,25,00,000	11,25,00,000
	Loans and Advances by State Government			
90	I—Loans to Municipal Corporation and Municipalities. ...	24,00,000	..	24,00,000

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		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
91	II—Agricultural Loans	1,48,000	...	1,48,000
92	III—Loans to Autonomous Districts, etc.
93	IV—Loans under Community Projects
94	V—Loans to Co-operative Societies	5,54,000	...	5,54,000
95	VI—Industrial Loan	2,56,000	...	2,56,000
96	VII—Loans to Displaced persons	8,50,000	...	8,50,000
97	VIII—Educational Loans	85,000	...	85,000
98	IX—Tea Garden Land Utilisation Loan, etc.
99	X—Housing Loans	5,20,000	...	5,20,000
100	XI—Loans to Major Industries	8,00,000	...	8,00,000
101	XII—Loans to Electricity Board
102	XIII—Advances to Government Servants, etc. 16,13,00)		...	16,13,00)
103	XIV—Loans to Panchayats	90,000	..	90,000
104	XV—Loans for Development of Live-stock Industries. 1,18,000	1,18,000	...	1,18,000
105	XVI—Miscellaneous Loans and Advances
TOTAL—EXPENDITURE FROM THE ... CONSOLIDATED FUND.		40,84,39,400	17,56,62,900	58,41,02,300

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